

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 32.../HCS

Dated: 19.03.2026

**NOTIFICATION**

The Hon'ble Chief Justice is pleased to re-constitute Internal Complaints Committee in terms of Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013, to receive and inquire into the complaints of sexual harassment at workplace regarding all Judicial Officers of the State, comprising of the following:

- |  |   |             |
|--|---|-------------|
| 1. Mrs. Subarna Rai,<br>Director, Sikkim Judicial Academy.   | - | Chairperson |
| 2. Ms. Nairitya Sharma,<br>Civil Judge-cum-Judicial Magistrate,<br>Gangtok.                        | - | Member      |
| 3. Mr. Sayshay Hang Subba (Limboo),<br>Civil Judge-cum-Judicial Magistrate,<br>Namchi.             | - | Member      |
| 4. Mr. Hantey Gyatso Kazi,<br>Chief Administrative Officer,<br>District & Sessions Court, Gangtok. | - | Member      |
| 5. Mrs. Sangeeta Rai,<br>Office Superintendent,<br>District & Sessions Court, Gangtok.             | - | Member      |

The Committee will also look into the internal complaints of transgenders.  
All previous Notification(s) stands superseded by this Notification.

By Order.

Sd/-  
**REGISTRAR GENERAL**

Memo No. 3447-64/HCS/Confdl  
Copy to: 19/03/2026

1. Mrs. Subarna Rai, Director, Sikkim Judicial Academy.
2. Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Gangtok.
3. Mr. Sayshay Hang Subba (Limboo), Civil Judge-cum-Judicial Magistrate, Namchi.
4. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim.
5. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
6. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Ld. Advocate General, Government of Sikkim, Gangtok.
9. The Additional Advocate General, Government of Sikkim, Gangtok.
10. Mr. Hantey Gyatso Kazi, Chief Administrative Officer, District & Sessions Court, Gangtok.
11. Mrs. Sangeeta Rai, Office Superintendent, District & Sessions Court, Gangtok
12. All Section Head, High Court of Sikkim.
13. File and
14. Guard file

  
17/03/2026  
**REGISTRAR**  
**(JUDICIAL SERVICE)**